

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 119
152/241-242/PB/2020

IN THE MATTER OF:

Ashok Kumar Gupta

.... Applicant/petitioner

v.

Gopal Hitech Infra Developers Pvt. Ltd. & Ors.

.... Respondent

Order under Section 241-242

Order delivered on 20.11.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Dr.U.K.Chaudhary, Mr. Suman Jyothi Khaitan,
Mr. Venket Rao, Mr. Mansumyer Singh, Ms.
Ankita Saikai & Mr. Vikas Singh, Advs.

For the Respondent

Mr. Deepak Vohra, Adv. for R-6

ORDER

Interim Orders will continue until next date of hearing.

List the matter for hearing on **10.12.2020**.

—Sd—

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

—Sd—

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)